

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. Appeal (SH) No. 7 of 2012**

25.06.13

Heard Mr. S Dey, the learned counsel for the petitioner who submits that paper book is not yet ready and prayed for another 3(three) weeks' time.

Prayer is allowed.

List this matter on 16.07.13.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(CrL.)(SH) No. 7 of 2012**

25.06.13

Heard Mr. H Abraham, the learned counsel for the petitioner.

From records, it appear that respondents No. 1,2,3 & 5 did not file counter affidavit.

Mr. R Gurung, the learned state counsel is present in the Court and submits that, he has filed counter affidavit for respondent No. 2,3,4&5 but the counsel for respondent No. 1 is not present.

However, the counsel for respondent No. 1 is given one more chance to file the counter affidavit as a last chance.

List this matter on 9.07.13.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 442 of 2010**

25.06.13

Heard Mr. K Garod, the learned counsel for the petitioner who informed that, the leading counsel Mr. H Nongkhlaw is out of station.

Mr. J. Shylla, the learned counsel appearing for respondent No. 4 and Mr. JM Thangkhiew, the learned counsel appearing for respondent No. 5 are present.

The learned counsel for respondents No. 1,2&3 is not present. However, his junior counsel informed that he is busy in the other Court.

Both the learned counsel for the parties prayed that the matter may be fixed after 2(two) weeks.

List this matter on 9.07.13 for Hearing.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 361 of 201

25.06.13

Heard Mr. R Jha, the learned counsel for the petitioner who informed that, the standing counsel Mr. SC Shyam is on leave and prayed that the matter may be listed after 1(one) week.

List this matter on 9.07.13.

JUDGE

V. Lyndem.

